

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

REVISED CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS,
EARLY HEARING PETITIONS
AND PRONOUNCEMENTS

FOR 10-SEPTEMBER-2026 (THURSDAY)

BEFORE HON'BLE JUSTICE (RETD.) C V BHADANG, PRESIDENT
AND SHRI PRABHASH SHANKAR, ACCOUNTANT MEMBER

PART HEARD MATTERS										
Srl	Appeal Number				Assmt. Year	Assessee			Bench	Remarks
1	ITA	1057	MUM	2018	2012-13	[A] GRASIM INDUSTRIES LTD			G	
2	ITA	1563	MUM	2018	2012-13	[D] GRASIM INDUSTRIES LTD			G	

BEFORE SHRI AMIT SHUKLA, JUDICIAL MEMBER
AND SHRI RAKESH KUMAR LODHA, ACCOUNTANT MEMBER

CLARIFICATION MATTERS AT 2.30 PM									
Srl	Appeal Number				Assmt. Year	Assessee		Bench	Remarks
1	ITA	3266	MUM	2018	2006-07	[A] MAHESH TIKAMDAS THARANI		I	
2	ITA	3267	MUM	2018	2007-08	[A] MAHESH TIKAMDAS THARANI		I	

Amish
Assistant Registrar
09-Sep-2026